

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 116
CP(IB) 343 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Mohta Electric & Engineering Company
V/s
Kosol Energie Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..14/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ld. PCS Mr. Nisarg Sharma
For the Respondent : Ld. Adv. Mr. Ruchir Patel

ORDER

Learned Counsel for the Operational Creditor files withdrawal pursis on the ground that parties have settled the dispute, hence, seeks permission to withdraw this application. Permission is granted. Accordingly, CP(IB) 343 of 2020 stands withdrawn and disposed of.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)